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Title: Regarding recommendations of 14 Finance Commission on SDRF.

SHRI ANUBHAV MOHANTY (KENDRAPARA): As per the recommendations of 14th Finance Commission, the sharing pattern in the State Disaster Response Fund (SDRF) ought to be in the ratio of 90:10 for the Centre and States respectively. Union Government, in Explanatory Memorandum, accepted the recommendations of 14th Finance Commission with modification that the percentage share of States will continue to be as before (i.e. 75:25) and that once GST is in place, the recommendations of 14th Finance Commission on Disaster Relief would be fully implemented. Accordingly, Govt. of India released their share in the ratio of 90:10 for the year 2018-19, which was subsequently reduced to 75:25 with adjustment of excess released in 2018-19. As per the Disaster Risk Index (DRI) worked out by the Commission for states, the score of Odisha is 90 out of 100, the highest among all states. It is earnestly requested that the Centre may please reconsider its stand.